NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB)No.170/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M.

Name of the Company	RBL Bank Ltd-Vs-MBL	Infrastructure Ltd	
Under Section	14(60) (5)	id SP me Blod B Taken district	
No. Represent	gnation of Authorized cative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
BALATI (CHAKRABORTY ADVOCATE	Petitioner (RBL Bank,	Bligelahr Advocate 0+/12/20
D Mr. R.C Pr. D Ms Manini	usti, Adv Z Kabi, Adv S	SBI Finalul Creetaltan	7/12/19
Mr. Mayin Mr. Roschie	Bholina, 7.	for Resolution	0-1/12/1
1sto Johns		111	danterling
Sayou A	hygî	l'explution Professional	7/2/17
		P. T.O.	

ORDER

Ld. Resolution Professional (RP) and the Ld. Counsel for the financial creditor as well as Ld. Counsel for Resolution Applicant are present.

Ld. RP has filed the Progress Report, which may be taken on record.

List on 20/12/2017.

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(Jinan K.R.) Member (J) 80

(V.P.Singh) Member (J)